GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA UNSTARRED QUESTION NO- 1683** ANSWERED ON- 15/03/2023

PROVISIONS FOR TRANSHUMANCE OF ANIMALS ON NATIONAL HIGHWAYS ETC.

1683. SHRI GULAM ALI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the provisions available on National Highways, State Highways and district Roads for transhumance of animals by tribal communities and others in the country;

(b) if not, whether Government of India proposes to make a separate lane for transhumance of such animals; and

(c) number of deaths of humans and animals occurred during transhumance of animals during last five years, details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways (NHs). NHs are high speed corridors and it is not safe to provide separate lane for transhumance of animals on NHs. However, cattle underpasses are provided on NHs as per requirements in addition to culverts for cross movement of cattle. Livestock generally don't move in herd on NHs. However, sometimes accidents occur on NHs due to entry of stray cattle on to the carriageway.
